

Further investigations are being carried out and the exact causes of the fire will be known only after the investigation is completed.

महाराष्ट्र में ग्रामीण गृह निर्माण परियोजनाओं के लिए वित्तीय सहायता

208. श्री बापूरावजी मारुतरावजी

देशमुख :

श्री गोविन्दराव रामचन्द्र

म्हैसेकर :

क्या वित्त तथा राजस्व और बैंकिंग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय जीवन बीमा निगम ने 1976-77 के वर्ष के दौरान महाराष्ट्र में ग्रामीण गृह निर्माण परियोजनाओं के लिए कोई वित्तीय सहायता प्रदान की है; और

(ख) यदि हां, तो इस सम्बन्ध में व्यौरा क्या है ?

†[Financial assistance for rural housing projects in Maharashtra

*208. SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH;

SHRI GOVINDRAO RAM-
CHANDRA MHAISEKAR:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the Life Insurance Corporation of India has provided any financial assistance for rural housing projects in Maharashtra during the year 1976-77; and

(b) if so, what are the details in this regard?

†[] English translation.

वित्त तथा राजस्व और बैंकिंग मन्त्री
(श्री एच० एम० पटेल) : (क) और (ख)
एक विवरण सभा पटल पर रख दिया गया है।

विवरण

वित्त वर्ष 1976-77 के दौरान जीवन बीमा निगम द्वारा महाराष्ट्र सरकार और महाराष्ट्र कोऑपरेटिव हाउसिंग फाइनेंस सोसाइटी लिमिटेड की विभिन्न सामाजिक आवास योजनाओं के लिए कुल 1190 लाख रुपये के जो ऋण दिये गये उनका व्यौरा इस प्रकार है :—

(लाख रुपये)

	वित्त वर्ष 1976-77 के दौरान दी गई ऋण की रकम
1. महाराष्ट्र सरकार	90.00
2. महाराष्ट्र कोऑपरेटिव हाउसिंग फाइनेंस सोसा- इटी लिमिटेड	1100.00
जोड़	1190.00

शहरी और ग्रामीण आवास योजनाओं के बीच ऋणों का वास्तविक विभाजन महाराष्ट्र राज्य सरकार और महाराष्ट्र कोऑपरेटिव हाउसिंग फाइनेंस सोसाइटी द्वारा इस प्रयोजन के लिए उनके द्वारा निर्धारित प्राथमिकताओं के अनुसार किया जाता है।

महाराष्ट्र सरकार को उसकी विभिन्न सामाजिक आवास योजनाओं के लिए वर्ष 1976-77 के दौरान दिये गये 90 लाख

रुपए के ऋण का योजनावार ब्यौरा इस प्रकार है :—

योजना	रकम (लाख रुपए)
(1) ग्रामीण आवास परि- योजना गत योजना	24.62
(2) निम्न आय वर्ग आवास योजना	4.50
(3) मध्यम आय वर्ग आवास योजना	0.63
(4) भूमि अभिग्रहण और विकास योजना	10.72
(5) आर्थिक रूप से कमजोर वर्गों और औद्योगिक काम- गारों के लिए एकीकृत आर्थिक सहायता प्राप्त आवास योजना	39.82
(6) गंदी बस्तियों की सफाई की योजना	9.71
जोड़	90.00

महाराष्ट्र कोऑपरेटिव हाउसिंग फाइनेंस सोसाइटी लिमिटेड को इससे सम्बद्ध ग्रामीण क्षेत्रों की प्राथमिक सहकारी आवास समितियों के लिए 1976-77 के दौरान दिये गये 1100 लाख रुपए के ऋण के आवंटन के संबंध में सूचना जीवन बीमा निगम के पास तत्काल उलब्ध नहीं है। इस संबंध में सूचना इकट्ठी की जा रही है।

†[THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) A statement is laid on the Table of the House.

†[] English translation.

Statement

During the financial year 1976-77 total amount of loan disbursed by the LIC for financing the various social housing schemes of the Government of Maharashtra and the Maharashtra Co-operative Housing Finance Society Ltd. amounted to Rs. 1190 lakhs. Details thereof are given below:—

(Rupees in lakhs)	
Particulars of loans	Loans disbursed during the financial year 1976-77
1. Government of Maharashtra	90.00
2. Maharashtra Co-operative Housing Finance Society Ltd.	1100.00
TOTAL	1190.00

The actual apportionment of loans as between urban and rural housing schemes is done by the Maharashtra State Government and the Maharashtra Co-operative Housing Finance Society in accordance with the priorities laid down by them for the purpose.

The scheme-wise break-up of loan of Rs. 90 lakhs advanced to the Government of Maharashtra for their various social housing schemes for the year 1976-77 is as under:—

(Rupees in lakhs)	
Scheme	Amount
(1) Village Housing Project Scheme	24.62
(2) Low Income Group Housing Scheme	4.50
(3) Middle Income Group Housing Scheme	0.63
(4) Land acquisition and development scheme	10.72

(Rs. in lakhs)	
Scheme	Amount
(5) Integrated subsidised housing scheme for economically weaker section and industrial workers. . .	39.82
(6) Slum Clearance Scheme . . .	9.71
TOTAL . . .	90.00

Information relating to the allocation of the loan of Rs. 1100 lakhs disbursed during 1976-77 to Maharashtra Co-operative Housing Finance Society Ltd., for financing the affiliated primary co-operative housing societies in rural areas is not readily available with the L.I.C. Information in this regard is being collected.]

Trade with Iraq

*209. SHRI SWAISINGH SISODIA:
SHRIMATI LAKSHMI
KUMARI CHUNDAWAT:
SHRI PRAKASH MEHRO-
TRA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the names of the commodities, proposed to be imported from, and exported to, Iraq during the current year;

(b) whether the trade gap between India and Iraq has widened in the recent years;

(c) if so, what are the reasons therefor; and

(d) what action Government propose to take to bring about a balance in the trade between the two countries?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) The commodities likely to be imported by India from Iraq during the current year are petroleum, sul-

phur, dates and hides and skins. Items expected to be exported to Iraq are tea, coffee, rice, spices, tamarind, pickles, tobacco, jute goods, rubber and rubber products, including tyres and tubes, chemicals, engineering goods (including electrical and telecommunication equipment, bicycles and parts, fans and parts, refrigerators etc.), iron ore fines, timber products, mineral items etc.

(b) It is true that India's trade gap with Iraq has widened in recent years.

(c) The increase in the trade gap is mainly due to the increase in the quantity and value of imports of crude oil from Iraq.

(d) While it may be difficult to achieve an exact balance in the trade because of India's oil imports from Iraq, efforts are being made to increase our exports to Iraq by measures like dissemination of information about tenders to exporters, promotion of contacts between Indian exporters and Iraqi trading organisations, publicity through participation in trade fairs held in Iraq, visits by business delegations to Iraq etc.

Smuggling on the Indo-Nepal Border and in the Coastal Areas

*210. SHRI F. M. KHAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that smuggling activity is again on the increase on the Indo-Nepal border and in the coastal areas of Maharashtra and Karnataka;

(b) if so, what is the value of the smuggled goods seized from these areas from April to June, 1977; and

(c) whether Government have taken any concrete steps to check smuggling in these vulnerable areas?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No Sir, Reports received by the Government do not indicate that the smuggling activity